

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 61/16  
PETITION NUMBER : TP 50/17  
NAME OF THE PETITIONER (S) : GVS Paper Mills Pvt. Ltd.  
NAME OF THE RESPONDENT (S) : Udumalpet (TN)  
UNDER SECTION : Simant Box packaging Pvt. Ltd. Bangalore  
433 (e) / 433 (b)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Shri Varadarajan Mohan, Advocate for the petitioner is present. He requested time to file 2 sets of copies and to comply Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents. He has filed memo giving the present address details of Respondents. Registry to prepare notices to the correct addresses of Respondents as per memo. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Tie granted till 15.03.2017.

MEMBER (J)

MEMBER (T)